

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: SEPTEMBER 17, 2012

No. 1887 /DR(S)/2012

The Court's Notification Nos. 1881/DR(S)/2012 and 1882/DR(S)/2012 dated 14.09.2012 regarding posting of Sri Ashutosh Kumar Singh and Sri Devendra Pratap Singh are hereby cancelled.

No. 1888 /DR(S)/2012

In supersession of Court's Notification No. 1880/DR(S)/2012 dated 14.09.2012, Sri Harikesh Kumar, Additional Civil Judge, Junior Division, Hardoi to be Additional Civil Judge, Junior Division, Lakhimpur Kheri.

BY ORDER OF THE COURT,

sd/-

**(ANANT KUMAR)
REGISTRAR GENERAL**

No.391/DR(S)/2012 Dated: Allahabad : September 17, 2012

In continuation of Court's endorsement no.390/ DR(S)/2012 dated 14.09.2012, copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Hardoi and Lakhimpur Kheri. (Information available on E-mail).
8. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Joint Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/In charge Computer Center, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Hardoi and Lakhimpur Kheri. (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**